

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 221
(IB)-609(ND)/2017

IA/3476/2020 IA/5083/2020, CA-688/2018, CA-726/2018,
CA-774/2018, CA-603/2019, CA1602/2019, CA-667/2018, CA-849/2018,
CA775/2018, CA-1238/2018, CA-704/2018, CA848/2018, CA-826/2018,
CA-827/2018, CA-850/2018, CA-828/2018, CA-1122/2019, CA-368/2019,
CA-4476/2020, CA-946/2019, CA-994/2019, CA-37/2019,
CA-798/2019, CA-35/2019, CA-806/2018, CA-36/2019, CA-809/2018,
CA-807/2018, CA-797/2018, CA-808/2018, CA-747/2018, CA-450/2019
& CA-1126/2019 IA/35/2021 & IA-1461/2021 IA-2088/2021

IN THE MATTER OF:
SE Investments Ltd.

... **Applicant/Petitioner**

Vs.

Soni Realtors Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 17.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Vikram Gulliya, Advocate for IA no. 4476/20 & 3476/20 for Applicant, Mr. Saurabh Jain, Adv. for Home Buyer Association/ Financial Creditors, Mr. Abhay Kaushik for Applicant in IA/2088/2021, Mr. Manoj Kulshrestha, for R.P.

ORDER

Renotify this case on 26.08.2021



(T.S. SINGH)
COURT OFFICER